

(2) (i) A copy of Notification No. G.S.R. 890 (Hindi and English versions) published in Gazette of India dated the 8th July, 1978, containing corrigendum to the Iron Ore Mines Labour Welfare Cess (Amendment) Rules, 1974, published in Notification No. 1007 dated the 14th September, 1974.

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the above Notification.

[Placed in Library. See No. LT-3390/79].

SHRI A. K. ROY (Dhanbad): Mr. Speaker, Sir, this is a long list of the reports of the Assurance Committee. I do not know this Assurance Committee assures whom. I have also written to you about it. There is a long list of questions and on each of the questions, an assurance was given that the information was being collected and the reply would be given soon. There are questions dated 27-7-1977 and we are yet to get the answer.

Only sometime back you held a discussion and said that to make the Parliament effective, the Question Hour must be effective. The assurances given by the Ministers must be implemented in time. Each question has got its particular time and topicality. We find that all inconvenient questions are replied to conveniently that the information is being collected and it will be laid on the Table of the House.

Sir, you also remember, last time, we convicted the ex-Prime Minister simply for delaying or twisting inconvenient questions. Now, the same thing is happening. The same Ministries, the same Assurances Committee and what not are also doing the same thing. They are obstructing, delaying, twisting and doing what not.

Through you, Sir, I would like to tell the fictitious Assurance Committee that they should not only bark but also bite so that they get the correct answers in correct time.

HALF-YEARLY REPORT RE: RESERVATION OF VACANCIES FOR SCHEDULED CASTES AND SCHEDULED TRIBES ON RAILWAYS

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): I beg to lay on the Table a copy of the Report (Hindi and English versions) on the progress made in the intake of Scheduled Castes and Scheduled Tribes against vacancies reserved for them in recruitment and promotion categories on the Railways for half year ending 31st March, 1978. [Placed in Library. See No. LT-3391/79].

12.06 hrs.

PUBLIC ACCOUNTS COMMITTEE

NINETY-NINTH REPORT

SHRI P. V. NARASIMHA RAO (Hanamkonda): I beg to present the Ninety-ninth Report (English version) of the Public Accounts Committee on action taken by Government on the recommendations contained in the Fifty-fourth Report on Customs Receipts relating to the Ministry of Finance (Department of Revenue).

12.07 hrs.

ESTIMATES COMMITTEE

TWENTY-FOURTH AND TWENTY-SIXTH REPORTS

SHRI SATYENDRA NARAYAN SINHA (Aurangabad): I beg to present the following Reports of the Estimates Committee:—

(1) Twenty-fourth Report on action taken by Government on the recommendations contained in the Fourteenth Reports of the Estimates Committee (Sixth Lok Sabha) on the Ministry of Industry—Powerloom Industry.

(2) Twenty-sixth Report (English and Hindi versions) on action taken by Government on the recommendations contained in the Eleventh